

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
LOK SABHA
UNSTARRED QUESTION NO. 164
TO BE ANSWERED ON 18.07.2022

Schools in Maharashtra

164. SHRI SUNIL DATTATRAY TATKARE:

Will the Minister of EDUCATION be pleased to state:

(a) the details of pre-primary and upper primary schools running in the country especially in Maharashtra along with the details of rules and infrastructure prescribed for opening of said schools;

(b) the details of provisions made by the Government for ensuring free education to the children of SC/ST, poor and backward families;

(c) whether the Government plans to set up primary schools in the Scheduled Caste dominated and backward areas of Maharashtra and if so, the details thereof; and

(d) the quantum of funds allocated for this purpose and the time by which these are likely to be established?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRIMATI ANNPURNA DEVI)

(a): Education is in the concurrent list of the Constitution and most of the schools are under the jurisdiction of concerned States & UTs. State and UT Governments are the appropriate Governments under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have the responsibility and mandate to provide school infrastructure in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective State RTE Rules. The details

of pre-primary and upper primary schools running in the country is enclosed at **Annexure.**

(b) and (c): The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates the appropriate Government to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school. Education is a subject in the concurrent list of the Constitution and majority of the schools are under the control of the respective State/UT Governments. Department of School Education and Literacy (DoSEL), Ministry of Education is implementing Samagra Shiksha to support States and UTs in implementation of the RTE Act, 2009. Ensuring equity and inclusion at all levels of school education is one of the major objectives of Samagra Shiksha.

Samagra Shiksha attempts to reach out to girls, and children belonging to SC, ST, Minority communities, etc. SC, ST and minority Special Focus Districts (SFDs) have been identified on the basis of adverse performance on various indicators of enrolment, retention, and gender parity, as well as concentration of SC, ST and minority communities. The major interventions of Samagra Shiksha include RTE entitlements under which two sets of uniforms for all girls, and children belonging to SC/ST/BPL families' in Government schools up to class VIII are provided and provision is also made for textbooks to all children including SC/ST in Government/Local Body and Government aided schools, including Madarasas. Under Samagra Shiksha, there is a provision of Kasturba Gandhi Balika Vidyalayas (KGBVs). KGBVs are residential schools from class VI to XII for girls belonging to disadvantaged groups such as SC, ST, OBC, Minority and Below Poverty Line (BPL).

Netaji Subhash Chandra Bose (NSCB) Awasiya Vidyalayas and Hostels under Samagra Shiksha are support for reaching out to children in sparsely populated, or hilly and densely forested areas with difficult geographical terrain and border areas where opening a new primary or upper primary school and Secondary/Senior Secondary schools may not be viable. Preference are given to Educationally Backward Blocks (EBBs), LWEs, Special Focus Districts (SFDs) and the 115 aspirational districts.

15% seats for Scheduled Caste and 7.5% seats for Scheduled Tribes are reserved in all fresh admissions in all Kendriya Vidyalayas. Those SC/ST students who are admitted under RTE quota are exempted from payment of fee and also are provided with free books, uniform, stationary and transportation. Also, there are provision for reservation of seats in Jawahar Navodaya Vidyalaya in favour of children belonging to scheduled castes and scheduled Tribes.

The Central Sector Scheme 'National Means-cum-Merit Scholarship Scheme' has objective to award scholarships to meritorious students of economically weaker sections to arrest their drop out at class VIII and encourage them to continue the study at secondary stage.

(d): Under Centrally Sponsored scheme of Samagra Shiksha financial assistance is provided as per the fund sharing pattern as decided by the Ministry of Finance. Under the scheme, the annual plans are prepared by the States and UTs based on their requirements and gaps identified by the States/ UTs from school mapping exercise, which are appraised & viable proposals are approved by the Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme, and physical and financial progress of the State for the interventions approved earlier.

The funds are released on the basis of submission of Audited Accounts, Utilization Certificate, physical and financial progress and other documents as prescribed under the Financial Management & Procurement (FMP) Manual of Samagra Shiksha. Status of funds allocated and released to the State Government of Maharashtra from the year 2018-19 under Samagra Shiksha is as follows:-

(Rs in Lakh)

Year	Funds allocated
2018-19	98130.84
2019-20	101622.00
2020-21	101370.47
2021-22	101370.47

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 164 TO BE ANSWERED ON 18.07.2022 ASKED BY HON'BLE MEMBER OF PARLIAMENT SHRI SUNIL DATTATRAY TATKARE REGARDING "SCHOOLS IN MAHARASHTRA"

State/UTs	Number of Govt. Pre-Primary Schools	Number of Govt. Primary Schools/Section	Number of Govt. Upper Primary Schools/Section
	2020-21		
Andaman & Nicobar Islands	292	318	153
Andhra Pradesh	3662	38787	10844
Arunachal Pradesh	612	2872	1279
Assam	25197	39844	9565
Bihar	224	69339	29140
Chandigarh	106	119	112
Chhattisgarh	106	30923	13495
Daman & Diu and Dadra & Nagar Haveli	77	318	159
Delhi	1613	2172	1115
Goa	65	730	123
Gujarat	154	32934	21139
Haryana	1681	8734	5875
Himachal Pradesh	3963	10622	4808
Jammu & Kashmir	11455	22042	9698
Jharkhand	15978	34681	13858
Karnataka	1673	43613	23801
Kerala	3360	4294	2191
Ladakh	771	845	481
Lakshadweep	20	35	19
Madhya Pradesh	1516	79792	30437
Maharashtra	2697	65080	22360
Manipur	710	2793	970
Meghalaya	4632	5475	2346
Mizoram	410	1286	960
Nagaland	1716	1780	928
Odisha	767	46670	21278
Puducherry	298	325	178
Punjab	12893	13026	6427
Rajasthan	2293	68099	34614
Sikkim	774	843	387
Tamilnadu	7437	31447	13271
Telangana	654	24228	9776
Tripura	91	4195	2120
Uttar Pradesh	3538	112609	47584
Uttarakhand	10	11705	4750
West Bengal	65114	67506	16282
INDIA	176559	880081	362523
Source : UDISE+ 2020-21			

